

Title: Introduction of the Patents (Amendment) Bill, 1998 (Amendment of section 53).

DR. SAROJA V. (RASIPURAM): I beg to move for leave to introduce a Bill further to amend the Patents Act, 1970.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Patents Act, 1970."

The motion was adopted.

DR. SAROJA V. (RASIPURAM): I introduce the Bill.
